

ITEM NO.5

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 5/2016 in Civil Appeal No.446/2013

KAMLA SHANKAR DUBEY & ORS.

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(for impleadment and office report)

Date : 24/10/2016 This application was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE A.M. KHANWILKAR

[IN CHAMBERS]

For Appellant(s) Mr. Dinesh S. Badiar, Adv.

Mr. Balraj Dewan,Adv.

For Respondent(s) Mr. Ravindra Kumar,Adv.

Mr. Gudipati G.Kashyap, Adv.

Mr. Vikrant Singh Bais,Adv.

Ms. Shalu Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Application for impleadment be listed along with the main matter.

(RASHMI DHYANI )

SR.P.A.

(RAJINDER KAUR)

COURT MASTER